

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 149 of 2015, 108 of 2013, 171 of 2014 & 172 of 2014**

**Dated : 22<sup>nd</sup> March, 2016**  
**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**A. No. 149 of 2015**

**Gujarat Energy Transmission Corporation Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ... Respondent(s)**

**A.No. 108 of 2013**

**Gujarat Energy Transmission Corporation Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ... Respondent(s)**

**A.No. 171 of 2014**

**Gujarat Energy Transmission Corporation Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ... Respondent(s)**

**A.No. 172 of 2014**

**Gujarat Energy Transmission Corporation Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**  
**Ms. Poorva Saigal**  
**Ms. Anushree Bardhan**  
**Mr. Shubham Arya**  
**Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1**

**ORDER**

In this batch of appeals, the arguments of the Appellants have already been concluded.

Ms. Suparna Srivastava, appearing for the Respondent Gujarat Commission is to argue for the main contesting respondent namely; the Commission.

Post these matters for Respondent's arguments as well as rejoinder submissions of the Appellant on **19<sup>th</sup> April, 2016.**

**(T. Munikrishnaiah )**  
**Technical Member**

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**( Justice Surendra Kumar )**  
**Judicial Member**